CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 497/2016 O.A. No. 1076/2015

New Delhi, this the 4th day of September, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

S.C. Mathur, 61 years, S/o Late Shri Bankey Lal, Ex.P/Office Assistant, Group 'C', Divisional Office East, Delhi. Resident of D-137, Laxmi Nagar, Delhi-110092.

...Petitioner

(By Advocate: Shri R.C. Gautam)

Versus

Shri L.N. Sharma, Chief Post Master General, Delhi Circle, New Delhi-110001.

...Respondent

(By Advocate : Shri R.K. Jain)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard both the sides.

2. Since it is admitted that the orders of this Tribunal have been substantially complied with, the CP is closed and notice is discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar) Member (J)